

66 laid on the Table on the 25th March, 1966. [Placed in Library. See No. LT-6332/66].

(3) A copy of the Khadi and Village Industries Commission (Amendment) Rules, 1966 published in Notification No. G.S.R. 590 in Gazette of India dated the 23rd April, 1966, under sub-section (6) of section 26 of the Khadi and Village Industries Commission Act, 1966. [Placed in Library. See No. LT-6333/66].

(4) A copy of the Coffee (Second Amendment) Rules, 1966 published in Notification No. G.S.R. 629 in Gazette of India dated the 30th April, 1966, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT-6334/66].

(5) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Textile (Production by Powerloom) Control (Amendment) Order, 1966 published in Notification No. S.O. 1217 in Gazette of India dated the 23rd April, 1966.

(ii) The Cotton Textile Control (Amendment) Order, 1966 published in Notification No. S.O. 1217 in Gazette of India dated the 23rd April, 1966.

(iii) The Woollen Textiles (Production and Distribution Control) First Amendment Order, 1966 published in Notification No. S.O. 1218 in Gazette of India dated the 23rd April.

[Placed in Library. See No. LT-6335/66].

12.49 hrs.

DEMANDS FOR EXCESS GRANTS (GENERAL)

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): On behalf of Shri Sachindra Chaudhuri I beg to present a statement showing Demands for Excess Grants in respect of the Budget (General) for 1966-64.

12.49 1/4 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1966, which was passed by the Lok Sabha at its sitting held on the 5th May, 1966, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.49 1/2 hrs.

PETITION RE. PLAN ALLOCATIONS FOR EDUCATION

श्री प्रकाशचौर शास्त्री (विजनी) : मैं शिक्षा तथा सम्बद्ध मामलों के लिए योजना आयोगों के बारे में ग्रन्थिल भारतीय माध्यमिक शिक्षक संघ की एक याचिका जिस पर देश के विभिन्न भागों के पचास हजार से अधिक अध्यापकों के हस्ताक्षर हैं, पेश करता हूँ।

12.50 hrs.

STATEMENT RE. PLANNING MINISTER'S VISIT TO U.S.A. AND CANADA

Mr. Speaker: Shri Asoka Mehta.

Shri H. N. Mukerjee (Calcutta Central): From what we heard